

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-532(ND)2020

IN THE MATTER OF:

Sun & Sand Tours & Travels

Vs

Question Associates (OPC) Pvt Ltd.

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 19.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

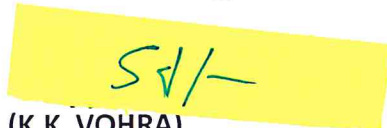
PRESENT:

For the Applicant : Mr. Udian Sharma, Adv. Shagun Singh


For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **12.03.2020**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)